

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

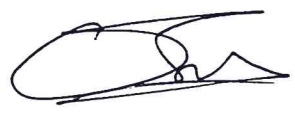
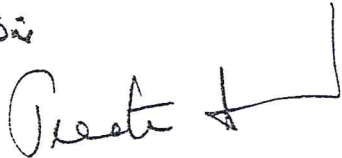
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2017
NAME OF THE PETITIONER(S) : ASHRAF ALI PATEL
NAME OF THE RESPONDENT(S) : PERAGO PROPERTY DEVELOPERS PVT LTD &
3ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- 1) Adv. Ayaz Tamm (Respondent)
For Perago property

- 2) PREETHI . S. ARASU Counsel for Petitioner
for Rajagopal + Raghunathan
Advocates


ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the parties are making efforts to settle the matter between them. Both the counsel prayed time for seeking instructions and reporting the final outcome of the same. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

Member (Judicial)